

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/7224/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Soneka Bora,
Special Judge, CBI, Addl. Court No. 1
Assam, Chandmari, Guwahati.

Dated Guwahati the 15th December, 2018.

Sub: **Casual Leave and Station Leave permission .**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/1060/E dtd.
11.12.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 24.12.2018, 26.12.2018 and 27.12.2018 along with permission to leave headquarter from the morning of 22.12.2018 till the evening of 27.12.2018, has been granted/~~rejected~~.

The Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati and in his absence , Special Judge, CBI, Assam, Addl. Court No3, Chandmari, Guwahati shall remain in charge of your Office and Court in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-24/89/7225-1A, dated 15.12.18


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Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)